

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 442
CA / 152/ND/2023, CA/220/ND/2023,
IA/86/ND/2024, IA/85/ND/2024, IA/84/ND/2024 IN
CP/88/ND/2023

IN THE MATTER OF:

Mr. Pradeep Kumar Kandhari	...	Applicant
Versus		
Rupa Dairy Farms Private Limited	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. S.S. Ahluwalia, Adv. Saniya Zehra, Adv. Yuvraj
Adv. Vibha Mahajan Seth
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **28.05.2024.**

Sd/-
(Court Officer)